

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 02nd day of June 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgement

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|---|
| 1 | Comp App (AT) (CH) (Ins) No. 51/2021 IA No. 116 & 117/2021 | Guruprasad V Hishobkar Vs Shree Aashraya Souhard Credit Society Limited & Anr | Ms. S. Manjula Devi | Mr. BS Theerthesh R1 Mr. Chandramouli Prabhakar - R2 |
| 2 | Comp App (AT) (CH) (Ins) No. 110/2023 | Hari Babu Thota, RP of Shree Aashraya infra- con Ltd. | Mr. Anant Merathia | |

For Withdrawal

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|--------------------------|--|
| 3 | Comp App (AT) (CH) (Ins) No. 169/2022 For Urgent Hearing IA No.388/2022 For Stay IA No. 389/2022 For Exemption IA No.390/2022 To implead IA No. 625/2022 For Withdrawal IA No. 496/2023 | Greeta Mani Vs JJ Fincap Pvt Ltd. | Mr. Abishek Jenasenan | Mr. Amrith Bharagav Mr. Jerin Asher Sojan |

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---------------------------------|------------------------|-------------------------|
| 4 | Comp App (AT) (CH) No. 47/2023 Delay in refiling IA No. 482/2023 | Jose Peter Vs Henry James | Mr. Ashok Shenoy | |

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| 5 | Comp App (AT) (CH) No. 48/2023 | Radhakrishnan Babunirmala Vs Jayaram Velekkat Ravindranathan & 3 Ors. | Mr. Bijoy P Pulipra | |
| 6 | Comp App (AT) (CH) No. 49/2023 | V. Ramachandran Vs The Registrar of Companies Coimbatore & Anr. | Mr. R Vidhya Shankar | |
| 7 | Comp App (AT) (CH) (Ins) No. 112/2023 | Ann George Vs K. Parameshwaran Nair WITH | Mr. Pradeep Joy | |
| 8 | Comp App (AT) (CH) (Ins) No. 113/2023 | E P George Vs K Parameshwaran Nair WITH | Mr. Pradeep Joy | |
| 9 | Comp App (AT) (CH) (Ins) No. 114/2023 | E P George Vs K Parameshwaran Nair WITH | Mr. Pradeep Joy | |
| 10 | Comp App (AT) (CH) (Ins) No. 115/2023 | Fancy Mega Projects Private Limited Vs K. Parameshwaran Nair WITH | Mr. Pradeep Joy | |
| 11 | Comp App (AT) (CH) (Ins) No. 117/2023 For Condone Delay IA No. 406/2023 | E. P. George Vs K. Parameshwaran Nair WITH | Mr. Pradeep Joy | |
| 12 | Comp App (AT) (CH) (Ins) No. 118/2023 For Condone Delay IA No. 407/2023 | Novelty Clothing Private Limited Vs K. Parameshwaran Nair | Mr. Pradeep Joy | |
| 13 | Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 Urgent Listing IA No. 405/2023 | Y Vijay Kumar Vs Hindustan Magnesium Products Private Limited | Mr. Samuel Nagadesi, CA | |

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| 14 | Comp App (AT) (CH) (Ins) No. 130/2023 Leave to file IA No. 439/2023 For Exemption IA No. 441/2023 For Stay IA No. 440/2023 | Trimex Industries Private Limited Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr. WITH | Mr. Surya Teja SS Nalla | M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R2 |
| 15 | Comp App (AT) (CH) (Ins) No. 132/2023 Leave to file IA No. 442/2023 | Trimex Industries Private Limited Vs Sathavahana Ispat Limited & 3 Ors. | Mr. Surya Teja SS Nalla | M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R3 |

For Hearing (Part Heard)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------|---|
| 16 | Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022 For Adv. Hg. IA No. 328/2023 | Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors | Mr. Mohit Kumar | Mr. Bharadwaja Ramasubramania m - R1 Mrs. Mummaneni Vazra Laxmi- R3 |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|-------------------------|--------------------------|
| 17 | Comp App (AT) (CH) No. 29/2022 For Condone Delay IA No. 332/2022 For Exemption IA No.333 & 334/2022 | Sanket Kumar Agarwal Vs. APG Shipping Private Limited & 4 Ors. | Mr. Akshat Singh | Mr. CS K Gaurav Kumar |
| 18 | Comp App (AT) (CH) (Ins) No. 314/2022 For Additional docs IA No. 665/2022 | Archana Ashok Prop Karmik Infra Vs Ozone Urbana Infra Developers Pvt. Ltd. | Mr. Karthik Seshadri | Mr. Arjun K Perikal |

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| 19 | Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022 To implead IA No. 923/2022 | The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Limited, Rep by Mr. Vedagiri Venkata Krishnamurthy, Liquidator & Anr. | Mr. B Dhanaraj Ms. Pavithra K | Mr. Anant Merathia- R1 |
| 20 | Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881/2022, Urgent Direction IA No.882/2022 IA No.883/2022, To Dispense with IA No.884/2022 Leave to file IA No. 991/2022 | Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr | Mr. Abishek Jenasenan | Mr. Thriyambak J Kannan- R2 |
| 21 | Comp App (AT) (CH) (Ins) No. 14/2023 For Stay IA No. 36/2023 | Regen Powertech Pvt. Ltd. Vs TVH Energy Resources Pvt. Ltd. | Mr. B Thilak Narayanan | Mr. Arjun Suresh Caveator |
| 22 | Comp App (AT) (CH) (Ins) 36/2023 For Condone Delay IA No. 131/2023 For Stay IA No. 132/2023 | Jasin Jose Vs Regional Provident Fund Commissioner-II | Mr. Jerin Asher Sojan | Mr. R Vishnu |
| 23 | Comp App (AT) (CH) (Ins) No. 82/2023 For Stay IA No. 297/2023 | Ebenezar Inbaraj Erstwhile RP of Regen Powertech Pvt Ltd Vs TVH Energy Resources Pvt Ltd | Mr. AG Sathyanarayana | |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|---------------------------|----------------------------|
| 24 | TA (AT) No. 244/2021 (CA (AT) (Ins) No. 766/2020) | M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Pvt. Ltd. | Dr. Harsh Surana | |

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| 25 | TA No. 14/2022 (CA (AT) No. 376/2018) | Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Smt. Swarnalatha Rajaiah & Anr. WITH | Mr. Vivek Holla | Mr. Nikhil Nayyar Mr. Divyanshu Rai- R1 & R2 |
| 26 | TA No. 68/2021 (CA (AT) No. 413/2018) | K. Rajaiah Since Dead Rep by its LR's Vs Chamundesware Studio & Laboratory Pvt. Ltd. & Ors | Mr. Nikhil Nayyar Mr. Divyanshu Rai | Mr. Vivek Holla |
| 27 | TA (AT) No. 83/2021 (CA (AT) No. 271/2019) | State Bank of India Vs India Power Corporation Ltd. & 14 Ors | M/s Cyril Amarchand Mangaldas | Mr. Abhijeet Sinha |
| 28 | Comp App (AT) (CH) (Ins) No.194/2021 | M Chandrasekaran Vs. Appu Hotels Ltd. & 10 Ors | Mr. A.S. Sathish Kumar | Mr. T. Ravichandran R1& R2 Mr. Devashish Bharuka- R3 Mr. Vipin Warriar- R4 |
| 29 | Comp App (AT) (CH) (Ins) No. 281/2021 For Stay IA No. 604/2021 | Dharani Developers Pvt Ltd Vs. Radhakrishnan Dharmarajan & Anr | Mr. Ravi Rajagopalan | Mr. T. Ravichandran- R1 Mr. Devashish Bharuka- R2 |
| 30 | Comp App (AT) (CH) No 61/2022 For Stay IA No. 690/2022 | Rajeev Satpal Lakhnupal & Anr Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH | Mr. Sameer Hussian | Mr. T.V.S. Kumar |
| 31 | Comp App (AT) (CH) No 64/2022 For Stay IA No 692/2022 IA No.693/2022 | Rajeev Satpal Lakhnupal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH | Mr. Sameer Hussian | Mr. T.V.S. Kumar |
| 32 | Comp App (AT) (CH) No.109/2022 For Stay IA No.956/2022 | Rajeev Satpal Lakhnupal Vs Taashee Linux Services Pvt Ltd & 2 Ors | Mr. Sameer Hussian | Mr. T.V.S. Kumar |
| 33 | Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023 | Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr | Mr. K Manivannan | Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia R2 |

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| 34 | Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023 | Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structurals (India) Pvt. Ltd. | Mr. Varun Srinivasan | Mr. V V Sivakumar-R3 |
| 35 | Com App (AT) (Ins) No.105/2023 IA No. 385, 386 & 387/2023 | Thippareddygari Harikrishna Reddy Vs Indiabulls Hpusing Finance Ltd & Anr. | Mr. Chandramouli Prabhakar Mr. R. Prithviraj Pandian | Mr. Dheeraj Nair |

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vnclatchennai5@gmail.com
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